

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2532  
ANSWERED ON:25.07.2014  
OUTSTANDING EDUCATION LOANS  
Owaisi Shri Asaduddin

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of outstanding education loans to be recovered from borrowers by private sector banks in the country during the last three years and current year, bank-wise;
- (b) whether Government proposes to issue fresh guidelines to recover the education loans;
- (c) if so, the details thereof;
- (d) whether the economically backward students are denied loans by private sector banks; and
- (e) if so, the details thereof and the steps taken/being taken by the Government in this regard?

**Answer**

(MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SMT. NIRMALA SITHARAMAN)

- (a) The details of outstanding education loans of Private Sector Banks, Bank-wise as on last reporting Friday of March, 2011, last reporting Friday of March, 2012, as on 31st March, 2013 and as on 31st March, 2014 as per data furnished by RBI are given at Annexure.
- (b) & (c) As the existing guidelines are serving the purpose, there is no proposal to issue fresh guidelines to recover the education loans.
- (d) & (e) Indian Banks' Association has Circulated a Model Education Loan Scheme to its member Banks. Banks can adopt the scheme with changes as may be considered necessary. The scheme is for all students including students belonging to the economically weaker sections. Indian National who have secured admission to a higher education course in recognized institutions in India or abroad through an entrance test/merit based selection process are eligible for educational loans under the scheme. There is no such report available to suggest that Economically Backward students are denied loans by Private Sector Banks.